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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CRL.M.C. 3539/2013
MUKESH D AMBANI

..... Petitioner

Through: Mr. N. Hariharan, Senior Advocate
with Mr. R. Sasi Prabhu, Mr. Manoj
Taneja, Mr. Himanshu Suman and
Ms. Arundhati Katju, Advocates

versus

STATE

..... Respondent

Through: Ms. Manjeet Arya, Additional Public
Prosecutor for the State

CORAM:
HON'BLE MR. JUSTICE P.S.TEJI

ORDER
% **08.12.2015**

At request of both the sides, the matter be not listed till 23rd

December 2015.

P.S.TEJI, J

DECEMBER 08, 2015

pkb